

**SHRI R. S. VIRK DISTRICT JUDGE (RETD.)
IN THE MATTER OF PACL LTD.**

REVISED CAUSE LIST FOR 08/05/2019 (WEDNESDAY)

S.No.	File No.	Case Particulars	Purpose
1	642	Rakesh Pant s/o K.N. Pant, Dehradun	Arguments
2	655	Smt. Sunita Kala and six others, Dehradun	Notices to CBI & PACL Ltd
3	661	Santosh Rai, Jodhpur	Notices to CBI & PACL Ltd

As per list